

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1702
(To be answered on the 5th December 2024)**

AIRPORTS IN TELANGANA

**1702. SHRI ARVIND DHARMAPURI
SHRI MADHAVANENI RAGHUNANDAN RAO**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details and current status of airports approved/pending for approval for Telangana, including timelines for approval and construction;
- (b) whether the feasibility study for these proposed projects has been completed and if so, the details thereof particularly for Jakranpally airport;
- (c) the quantum of funds allocated and released by the Government for the development of the said airports;
- (d) the data on passenger traffic projections and the expected economic impact of the airport in Nizamabad and the surrounding regions; and
- (e) the status of the revival of existing airports in Telangana along with their expected operational timelines?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

On the request of Government of Telangana (GoT), AAI had earlier carried out Pre-feasibility Study of six locations for development of airports in the State of Telangana and found 03 locations i.e. Warangal (Brownfield), Adilabad (Brownfield) and Jakranpally (Greenfield) technically feasible. AAI had also advised Government of Telangana to carry out fresh Obstacle Limitation Surfaces (OLS) survey upon taking up the development of these 3 airports and to obtain requisite approvals from Ministry of Civil Aviation

and/or other Regulatory/ Statutory Authorities.

State Government has now also identified two new sites at Bhadadri-Kothagudem and Anthargaon, Peddapalli for development of new airports.

GoI however has not received any proposal for 'Site Clearance' under GFA Policy either from GoT or any Airport Developer for development of Greenfield Airports in the State of Telangana. Further, as per the GFA Policy, the responsibility for implementation of the Greenfield airport projects including land acquisition, R&R, funding etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances including environmental clearances, financial closure etc.

(d): Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The linkage between the Civil Aviation Sector and Economic Growth is well recognised. International Civil Aviation Organisation (ICAO) study shows that the air connectivity has an economic multiplier of 3.25 and employment multiplier of 6.1. Further, the development of airports in the State are expected to significantly boost regional connectivity, stimulate economic growth, and enhance tourism.

(e): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. Under RCS-UDAN, revival / upgradation of unserved & underserved airports is done on its identification through valid bid & award to the Selected Airline Operator.

Adilabad, Aleru & Kagazpur airports/airstrips in the state of Telangana are available in the tentative list of unserved airports in the UDAN document. None of the airline bidder has submitted the proposal to operate RCS flight from these airstrips till date. In case, any airline applies for routes connecting the above airstrips in future rounds of RCS bidding, the same will be considered as per provisions in RCS.
